

**GOVERNMENT OF INDIA
PRIME MINISTER
LOK SABHA**

UNSTARRED QUESTION NO:1567
ANSWERED ON:14.08.2013
SECOND PHASE OF UID ENROLMENT
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Will the Minister of PRIME MINISTER be pleased to state:

a. whether the Unique Identification Authority of India had initiated its second phase of UID enrolment from April 2012; b. if so, the names of States covered so far during this phase; and c. the steps taken to smoothen the process of unique Identification process in this phase.

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) & (b) In January 2012, a decision was taken by the Government to mandate UIDAI to enroll an additional 40 crore residents beyond 20 crore enrolments already carried out by it. A list of 18 States / UTs where enrolment is being carried out by UIDAI is at Annexure-I.

(c) & (d) It is an endeavour of UIDAI, that improvements in processes and up gradation of technology are undertaken on an on-going basis. Some of the changes effected in recent past include the following:

- (i) Biometric authentication of operators for each enrolment and of Supervisors in case of biometric exceptions.
- (ii) End-of- the-day review of demographic data by Supervisors.
- (iii) Mandatory periodic synchronization of enrolment machine with CIDR.
- (iv) Mandatory upload of data packets within 20 days from date of enrolment.
- (v) Imposition of penalty for poor data quality, non-compliance of processes and guidelines, and delayed uploads.
- (vi) Phased introduction of Java based client version across enrolment stations.